

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3133

ANSWERED ON:23.08.2006

PENDING PROPOSALS OF NATIONAL HIGHWAYS

Joshi Shri Kailash;Moghe Shri Krishna Murari;Singh Shri Rakesh;Yadav Shri M. Anjan Kumar

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether proposals have been received for strengthening/widening/repairing/extension of National Highways by the Government during the last three years particularly from Madhya Pradesh and Andhra Pradesh;
- (b) if so, the details in this regard, year-wise, State-wise;
- (c) the number of proposals pending in this regard, State-wise;
- (d) the total length of roads declared as NHs in the country, State-wise, year-wise;
- (e) the number of proposals received from States pending under CRF for the various works on NHs;
- (f) the reasons for not according approval to some of them;
- (g) the total amount received by the State Governments for NHs that have been spent under various heads, head-wise, State-wise, year-wise; and
- (h) the time by which all the pending proposals for various works on NHs are likely to be accorded approval?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H.MUNIYAPPA)

(a) Yes Sir.

(b) & (c) Proposals have been sanctioned during the last three years based on inter-se priority and availability of funds which includes 270 no. of proposals in the State of Madhya Pradesh and 250 no. of proposals for the State of Andhra Pradesh. The details of proposals sanctioned during last three years, year-wise, and State-wise is enclosed at Annex-I. No proposal is pending.

(d) The details total length of roads declared as National Highways in the country, State- wise, Year-wise is enclosed at Annex-II.

(e) No proposal is considered for sanction under CRF on National Highways except proposals for service roads to bypasses. Only two no. of proposals for service roads to bypasses on National Highways are pending under CRF.

(f) Works under CRF are sanctioned based on the annual accruals and utilization of fund by the State and inter-se-priority of works. Some works could not be sanctioned due to various reasons like the limit of sanction having been already exceeded, priority for these works being low etc.

(g) State Governments had spent an amount of Rs.4393.01 crore and Rs.1854.18 crore during the last three years under Plan and Non Plan heads respectively. The State-wise details of amount spent are enclosed at Annexure-III, year-wise and head-wise.

(h) Does not arise.